NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/54/2016

NAME OF THE PETITIONER(S)

: M. Othiswami & Another

NAME OF THE RESPONDENT(S)

: Vijaya Raja Agro Hi-Tech Private Limited & 4 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A.G. Sathyanarnyana (A.ILMY Bany &Associates)

For P, -Az

2. R. YIDHYASHAWICAR] Gamel for Rehlbones Ashall

ORDER

Counsel for petitioner present. Counsel for respondents present and reported ready for submitting arguments. Counsel for petitioner stated that the senior counsel could not attend before the Tribunal due to personal inconvenience and prayed time for making submissions. Time extended at request. Put up on 08.11.2017 at 10.30 A.M.

- sd -

K Anantha Padmanabha Swamy Member (Judicial)

bc